NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA Nos. 130/2015, 130/2016 & 76/c-1/2016 IN CP No.49/ND/2015 RT CP No.200/Chd/Hry/2017

In the matte	er of	
Shri Rajat Kumar Bhalotia & Anr.		Petitioners
Vs.		
M/s Sai Te	ch Madicare Pvt. Ltd. & Ors.	Respondents
Present:	Mr. Deepak Kapoor, Advocate for petitioners. Mr.Vaibhav Sahni, Advocate for respondents.	
	Due to paucity of time, the matter cou	ıld not be taken up today.
List the ma	atter on 13.11.2017.	
		Sd/-
October 09), 2017.	(Justice R.P. Nagrath) Member (Judicial)

subbu